

ORDER SHEET

O.A / MA / RA / CP NO. 1026 OF 20 04 DB

Applicant/s

R C Sharma

Respds.

Mr. R. K. Sharma

Advocate for Applicant/s

Sh. Anil Kumar

Advocate for Respondent/s

Sh. P. Mathur181221

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>21</u>
REGISTRAR <u>19/11/09</u> <u>st O.A. / C.C.P. / R.A.</u> <u>before Hon'le Bench for</u> <u>Adm. F.O. / F.H. On</u> <u>the week</u> <u>commencing on</u> <u>03/11/09</u> <u>SM</u> <u>DR J.</u> <u>Notes of Registry</u> <u>OA not admitted</u> <u>Counter affidavit and</u> <u>Rejoinder affidavit is</u> <u>exchanged.</u> <u>MA's are disposed of</u> <u>on 21/11/09 by Hon. Court.</u> <u>Pleading are completed</u> <u>Case ripe for hearing.</u> <u>Sd/-</u> <u>26/11/09</u>	<u>At 03.11.09</u> <u>Learned counsel for applicant</u> <u>at the out set submitted that</u> <u>he does not want to press this</u> <u>OA and it may be dismissed</u> <u>as not pressed.</u> <u>Sh. P. Mathur, counsel for</u> <u>respondents has no objection.</u> <u>Accordingly OA is dismissed</u> <u>as not pressed.</u> <u>(D. C. Lakshya)</u> <u>AM</u> <u>(A. K. Gaur)</u> <u>DM</u>	Contd. On Sheet No. _____